1843 Written Answers 22 DECEMBER 1954 Written Answers

१९४४ को दिये गये म्रतारांकित प्रश्न संख्या ३०४ के उत्तर के सम्बन्ध में यह बताने की इत्पा करेंगे कि ः

(क) क्या भारत में एक जस्ता गलाने का संयंत्र लगाने के प्रक्त की जांच करने के लिये जो समिति बनाई गई थी उस के प्रति-वेदन पर विचार करने का काम पूरा हो गया है;

(ख) यदि हां, तो उस की विभिन्न सिफारिशों के सम्बन्ध में सरकार ने क्या निश्चय किया; श्रौर

(ग) यदि उपर्युक्त भाग (क) का उत्तर नकारात्मक हो, तो उस केक्या कारण हैं ग्रौर उस के पूरे हो जाने की कब तक संभावना है ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Does not arise.

(c) Before the establishment of a zinc smelter is contemplated, it is necessary to ensure a minimum daily

output of ore. Government have under examination certain proposals for the development of the mines concerned towards achieving this minimum ore output.

राजस्थान को सहायता

८९५. श्री बलवन्त सिंह मेहताः क्या वाग्रिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि ग्रप्रैल—दिसम्बर, १९५४ में निम्नलिखित उद्योगों के लिये ग्रनुदान या ऋण के रूप में राजस्थान की दी गई सहायता की राशि कितनी हैः

- (१) ग्रामोद्योग ;
- (२) खादी;
- (३) ऊन उद्योग;
- (४) हाथ करषा भौर,
- (४) मधुमक्खी पालन ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The requisite information is given in the table below:—

Name of Industry	Amount sanctioned		Remarks
	Grant	Loan	
*** ······	Rs.	Rs.	
(i) Villagy Industries	15,375	40,875	Information is avai- lable upto November 1954.
(ii) Khadi	Information is being collected from the All India Khadi and Village Industries Board and will be laid on the table of the House in due course.		
(iii) Wool			
Industry	Nil	Nil	
(iv) Handlooms	87.240	3,19,500	
(v) Bee keeping	Nil	Nil	

WORK-CHARGED STAFF OF C.P.W.D.

896. Shri Ramananda Das: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to starred question No. 331 on the 31st August, 1954 and state: (a) whether any decision has since been taken to treat the work-charged staff in the Central P.W.D. as identical with regular Government establishments in the matter of pay and allowances etc; and (b) if so, the nature of the decision taken?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). The matter is under consideration.

WORK-CHARGED STAFF OF C.P.W.D. (Chowkidars)

897. Shri Ramananda Das: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that minimum wages are applicable to the chowkidars in the work-charged establishment in Central P.W.D. for whom minimum wages have been fixed vide Ministry of Labour Notification No. S.R.O.-1065, dated the 11th July, 1951;

(b) whether it is a fact that according to Minimum Wages Rules, no worker can be asked to work more than nine hours a day and 48 hours a week;

(c) if so, whether it is in contravention of the rules that the chowkidars are compelled to work twelve hours a day; and

(d) if so, what steps Government propose to take to regularize the matter?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) to (d). The question whether these chowkidars are governed by this notification and if so to what extent, is under examination of Government.

N. E. F. A.

898. Shri Bimlaprosad Chaliha: Will the Prime Minister be pleased to state:

(a) the total number of incidents that took place in the N.E.F.A. area since 1950 which have resulted in deaths of Government servants;

(b) the number of persons killed and the causes for such incidents in each case; and

(c) the steps that Government are taking to prevent recurrence of such incidents?

The Prime Minister and Ministe of External Affairs and Defeno; (Shri Jawaharial Nehru): (a) to (c). The information is being collected and will be laid on the Table of the House when received.

PARAFFIN WAX

899. Sardar Hukam Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total quantity of paraffin wax produced in India during 1954 so far;

(b) the quantity consumed locally and the quantity exported during the same period; and

(c) the amount of the foreign exchange earned by this export?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) to (c). It is not in the public interest to disclose information relating to production and consumption of Petroleum products. As regards the quantity of Paraffin Wax exported upto the end of June, 1954, and the value of such exports, a statement is placed on the Table of the House. [See Appendix VI, annexure No. 33.]

SUPPLY DEPARTMENT STORES

900. Sardar Hukam Singh: Will the Minister of Works, Housing and **Supply** be pleased to state:

(a) the book value of the stores that were released to Government indentors from the 1st January to the 30th November, 1954 by the Director-General of Supplies and Disposals; and

(b) the value of surplus stores, not taken over by Government indentors or other priority indentors, sold by (i) tenders and (ii) public auction?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Rs. 0.70 crores.

(b) (i) Rs. 5;97 crores (Book Value).

(ii) Rs. 6;39 crores (Book Value).